

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha
UNSTARRED QUESTION NO. : 46
TO BE ANSWERED ON THE 21st July 2025

**SAFETY INSPECTION OF AIRPORTS BY DGCA AS PER ICA
NORMS**

46. SHRI ASHOKRAO SHANKARRAO CHAVAN

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether Directorate General of Civil Aviation (DGCA) has conducted any safety inspection as per the convention of International Civil aviation norms recently across various airports in the country and if so, the details thereof;

(b) whether DGCA has found any compliance issues by some airline companies during the said safety inspection;

(c) if so, the details thereof along with the names of the such airlines companies;

(d) whether Government has issued any directives to such airlines companies which are not adhering to the convention of international civil aviation norms;and

(e) if so, details thereof, airlines company-wise and response of the airlines companies in this regard?

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
(Shri Murlidhar Mohol)**

(a) to (e): Directorate General of Civil Aviation (DGCA) has a structured surveillance and audit framework in place i.e. planned and unplanned surveillance of organization /aircraft, which includes regular and periodic audits, spot checks, night surveillance and ramp inspections across all operators, including continuous oversight of maintenance practices. In case there is a violation,

DGCA takes enforcement action as per its Enforcement Policy and Procedure Manual.

DGCA conducted comprehensive safety audit recently at 05 Airports namely Delhi, Mumbai, Kolkata, Patna and Hyderabad. Airlines were also covered during these inspections.

Following areas were covered during these inspections:-

- 1. Aircraft Maintenance and Airworthiness**
- 2. Ramp Inspection**
- 3. Breath Analyser Test**
- 4. Ground Handling**
- 5. Air Traffic Management and Cabin Communication, Navigation and Surveillance (CNS) (Air Navigation Services Standards - ANSS)**
- 6. Cabin Safety**
- 7. Aerodrome and Airside Operations**
- 8. State Govt-Civil Aviation Directorate (CAD)**

Findings recorded during these inspections were forwarded to the concerned organisations for taking necessary corrective actions.
